

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00709/2019
Chandigarh, this the 16th day of July, 2019

...
CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)

...
Smt. Sarita Kaushal wife of Sh. Rishi Kaushal, age 59 years, Supervisor in the Integrated Child Development Services Schemes, group C, ICDS Project -1, Social Welfare Department, Chandigarh Administration, Town Hall Building, Sector 17, Chandigarh, Resident of Flat No. 504, Tower I, South City

....Applicant

(Present: Mr. Arvind Galav, Advocate)

Versus

1. Union Territory, Chandigarh through its Secretary, Home & Social Welfare Department, U.T. Secretariat, Sector 9, Chandigarh - 160009.
2. Director, Social Welfare (Women & Child Development) Department, Chandigarh Administration, Town Hall Building, Sector 17, Chandigarh- 160017.

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel submitted that the applicant be granted permission to withdraw this O.A. to avail other remedies available to him for redressal of her grievance.
2. Ordered accordingly.

**(A.K. BISHNOI)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 16.07.2019